

**CC NO. 54/2019/
CBI VS. M/S OCCASION SILVER PVT. LTD. & OTHERS**

25.09.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Ld. PP for CBI along with IO Inspector M. K. Singh in person.
Accused Ashok Kumar Gupta present on bail.
Sh. Tushar Aggarwal, Adv. for accused Ashok Kumar Gupta.
Sh. Sandeep Gupta, Proposed surety for accused Ashok Kumar Gupta.

File taken up today on an application filed by accused Ashok Kumar Gupta seeking permission to furnish fresh surety.

The application was sent by the accused on the email address of the Court. A copy be sent to Ld. PP on his email.


RK Sharma

Arguments heard on the application. Record perused.

It is stated in the application that the previous surety Pradeep Gupta has expired. Under the facts and circumstances of the case, **the application is allowed.**

Ld. Counsel for applicant/ accused Ashok Kumar Gupta seeks time to furnish the bail bond. On his request, put up for furnishing of bail bond for tomorrow i.e. on 26.09.2020.

At this stage, date is changed to **29.09.2020**, on the request of counsel for applicant/ accused Ashok Kumar Gupta.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
25.09.2020

**CC NO. 269/2019
CBI VS. RAJENDER KUMAR ETC.**

25.09.2020

COURT HEARING THROUGH VIDEO CONFERENCING


Present:- Sh. Sunil Verma, Id. PP for CBI.

Sh. Rajeev Yadav, Adv. for accused R. S. Kaushik.

It is submitted by Sh. Rajeev Yadav, Adv. that an application of his is pending and no reply to the same has been filed by the CBI. It is submitted by Id. PP that IO is not available today.

Sh. Rajeev Yadav, Adv. is directed to send a copy of the application and all other documents, orders and authorities etc. to be relied upon by him while arguing the application, at the email of the court by tomorrow.

Put up for filing of reply, if any by CBI and arguments on the application on the date already fixed i.e. **30.09.2020**.


**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
25.09.2020**